

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**IA 918 of 2020 in CP(IB) 82/NCLT/AHM/2018**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2021**

Name of the Company: Akhilkumar Thakkar RP of Pioneer  
Globex Pvt Ltd  
V/s  
Narendrakumar Jayantilal Shah & Ors  
Section 66 & 67 of IBC, 2016.

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
| 1.           |                               |                    |                       |                  |
| 2.           |                               |                    |                       |                  |

**ORDER  
(Through Video Conferencing)**

Advocate, Mr. Pratik Thakkar appeared on behalf of Applicant.

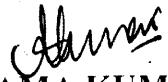
Advocate, Mr. Kunal Kanungo appeared on behalf of the Respondent 4-5 and  
Advocate, Ms. Geeta Lundwani appeared on behalf of Respondent No. 3 requesting  
time to file Vakalatnama as well as reply.

The prayer is allowed.

Two weeks' time is granted to file reply by serving advance copy to the other side.

List the matter on 05.03.2021

  
**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 05th day of February, 2020